

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO.1
TO BE ANSWERED ON 17.7.2017**

Coal sales by CIL

1. SHRI RIPUN BORA :

Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Coal India Limited (CIL) has been able to sale its stock of coal due to lowering of the coal sales tax;

(b) if so, sale details of CIL for last 10 quarters and the sale during GST applicable regime therefor;

(c) the coal import prices during the last 15 days and the prices expected for next one year therein; and

(d) the reports from the thermal power companies and steel companies on the utilization of Indian coal output thereof ?

A N S W E R

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b) : As the GST has been implemented very recently, i.e. from 01.07.2017, the impact of GST implementation and the resultant lowering of Coal Sales Tax on the sale of stock of coal from CIL sources has not been ascertained.

(c) : The price of imported coal depends upon various factors such as country of origin, gross calorific value of coal, moisture content, ash content, ocean freight, distance of plant from port etc. The import of coal has been kept under Open General License (OGL) and users are free to import coal from the sources of their choice as per their contractual prices on payment of applicable duty. Prices fluctuate from time to time and their prediction in future cannot be done.

(d) : The Indian Coal production for the year 2015-16 was 632.44 MT. The Indian Coal utilization for Power generation (including captive power generation) was 517.769 MT (81.8 %). The Indian Coal was used in the Steel sector for different uses like Steel (direct feed), Steel (coke oven plants and cokeries), Steel (Boilers) and Sponge Iron. The Indian Coal consumption for Steel sector was 20.285 MT (3.2%).

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